

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 37 of 2014

Dated : 3rd February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Mr. Amit Kapur
Mr. Rohit Venkat for R-2**

ORDER

Admit. Issue notice. Mr. Amit Kapur takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 06.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **06.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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